

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.35/9/NCLT/AHM/2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2020

Name of the Company:

Shriram Makadu Chitte & Ors.

V/s

Sunshine Hi-Tech Infracon Ltd.

Section:

Section 9 of the Insolvency and Bankruptcy Code

ORDER

Learned Counsel Mr. Sunil Bhavsar appeared for the Financial Creditor.

Inspite of service of notice by way of publication, no one appeared for the Corporate Debtor.

Corporate Debtor is proceeded ex-parte.

Matter to appear for ex-parte hearing on 04.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 20th day of October, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)